

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1182  
**TO BE ANSWERED ON 11<sup>TH</sup> FEBRUARY, 2022**

**STARVATION DEATHS IN THE COUNTRY**

1182 SHRI ABDUL WAHAB:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Government has been directed by the Supreme court to collect the data of starvation deaths in the country;
- (b) if so, whether Government is currently collecting the data; and
- (c) if so, the details thereof for the last two years, State-wise?

**A N S W E R**  
**THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND**  
**PUBLIC DISTRIBUTION**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

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(a) to (c): A Writ Petition (Civil) No. 1103/2019 - Anun Dhawan & Ors Vs Union of India & Ors is filed before the Hon'ble Supreme Court. Hon'ble Supreme Court of India has passed several interim orders from time to time. In the recent order dated 18.01.2022, Hon'ble Supreme Court granted two weeks' time to the State Governments/Union Territories to file an affidavit indicating the incidence of starvation deaths, if any, and malnutrition in their respective States so that the Central Government may file a response thereafter.

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